NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP(CAA) No.19/Chd/Hry/2017

In the matter of:

Sections 230 and 232 of the Companies Act, 2013

AND

In the matter of:

Scheme of Amalgamation of:

M/s Jak Builders Private Ltd. & Ors. ... Petitioner-companies

Present: Mr. Raghav Kapoor, Advocate for petitioner-companies.

Learned counsel appearing for the petitioner-companies seeks time because the Authorised Representative of the company was unable to come today from Delhi due to weather conditions. List the matter on 04.12.2017 for arguments.

Sd/ (Justice R.P. Nagrath) Member(Judicial)

November 10, 2017